

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**REPUTE FOODS PRIVATE LIMITED**  
**OPERATING IN CASHEW MANUFACTURING INDUSTRY**  
**AT RAJKOT, GUJARAT**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN	REPUTE FOODS PRIVATE LIMITED Pan No.: AAFCR4726C CIN No.: U15400GJ2011PTC067117
2	Address of the registered office	Plot No.6, Survey No.244, Shapar, Rajkot, Shapar, Gujarat, India,360024
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Rajkot, Gujarat
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	NIL
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing- <a href="mailto:cirp.rfpl@gmail.com">cirp.rfpl@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing- <a href="mailto:cirp.rfpl@gmail.com">cirp.rfpl@gmail.com</a>
10	Last date for receipt of expression of interest	12.11.2025 (Original) 04.04.2026 (Extended) 18.06.2026 (Further Extended)
11	Date of issue of provisional list of prospective resolution applicants	22.11.2025 (Original) 06.04.2026 (Extended) 19.06.2026 (Further Extended)
12	Last date for submission of objections to provisional list	27.11.2025 (Original) 08.04.2026 (Extended) 20.06.2026 (Further Extended)
13	Date of issue of final list of prospective resolution applicants	07.12.2025 (Original) 13.04.2026 (Extended) 21.06.2026 (Further Extended)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.12.2025 (Original) 18.04.2026 (Extended) 22.06.2026 (Further Extended)
15	Last date for submission of resolution plans	11.01.2026 (Original) 18.05.2026 (Extended) 22.07.2026 (Further Extended)
16	Process email id to submit Expression of Interest	<a href="mailto:cirp.rfpl@gmail.com">cirp.rfpl@gmail.com</a>
17	Details of the corporate debtor's Registration status as MSME.	Not Known



Date: 03.06.2026  
Place: Ahmedabad

*Chirag R. Shah.*  
Sd/-  
Chirag Rajendrakumar Shah  
Resolution Professional in the matter of Repute Foods Private Limited  
IBBI/IPA-001/IPA-P01169/2018-19/11837  
AFA Valid Upto: 31<sup>st</sup> December, 2026  
AFA No: AA1/11837/02/311226/108686  
208, Ratnaraj Spring, Beside Navnirman Co. Op. Bank,  
Opp. HDFC Bank House, Navrangpura, Ahmedabad-380009